

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.47 of 2009

Dated: 3rd March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Velagapudi Power Gen. Ltd.

.... Appellant (s)

Versus

Southern Power Dist. Co. of A.P. & Ors.

... Respondent (s)

Counsel for the Appellant (s): None

Counsel for the Respondent (s): Mr. Rana S. Biswas, Ms. Surbhi Sharna &
Ms. Shikha Ohri for R.1 & 2

ORDER

The learned counsel for the Respondent Nos. 1 & 2 submits that the Written Submissions are being filed today in the Registry and seeks some time to make oral arguments with regard to the same.

Post the matter on **10.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Surekha/zaheer